



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 412/2019
O.A. No. 2978/2016**

New Delhi, this the 20th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Dr. (Mrs.) Vinita Goel,
Age 63 years,
(Group-A Officer),
W/o Dr. T.K. Goel,
GR/o G-151, Pushkar Enclave,
Paschim Vihar, New Delhi-110063.

.. Petitioner

(By Advocate : Shri Piyush Gaur with Shri Ishan Goel)

Versus

1. Shri Vijay Kumar Dev,
Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat,
I.P. Estate, New Delhi.
2. Ms. Garima Gupta,
Director (AYUSH),
Directorate of AYUSH,
Homeopathic Wing,
A&U Tibia College Campus,
Karol Bagh, New Delhi-110005.

.. Respondents

(By Advocate : Shri Amit Yadav)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman**

This Contempt Petition is filed alleging that the respondents did not comply with the order dated 05.09.2017 in O.A. No. 2978/2016.

2. Today, the respondents have filed a compliance affidavit. It is stated that the petitioner was paid a sum

of about Rs. one crore, covering all the dues of her service for the relevant period.

3. The learned counsel for the applicant does not dispute that there is total compliance of the order.

4. The Contempt Petition is accordingly closed.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/